



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART I

Notifications and Orders issued by the Government

General Administration Department
General Administration
(Strictly Confidential)

NOTIFICATION

No. 537/SC2/2018/GA(SC).

Thiruvananthapuram, 29th August 2018.

Mr. Justice Hrishikesh Roy, Acting Chief Justice, High Court of Kerala who has been appointed as the Chief Justice of the High Court of Kerala, as per Government of India Notification No. K-13024/5/2018 US. I dated 3-8-2018 has been duly sworn-in and assumed office as such on the forenoon of 8th August, 2018.

By order of the Governor,
TOM JOSE,
Chief Secretary to Government.

Labour and Skills Department
Labour and Skills (E)

ORDER

G.O. (Rt.) No. 906/2018/LBR.

Thiruvananthapuram, 3rd August 2018.

Whereas, the Government are of opinion that an industrial dispute exists between Sri Sibi, K. P., Kottikal House, Bilathikulam Housing Colony, AF 3431, Nadakkavu, Kozhikode-673 006 and the Managing Director, Malayala Manorama Company Limited, P. B. No. 26, K. K. Road, Kottayam-686 001 in respect of matters mentioned in the annexure to this order;

And whereas, in the opinion of Government it is necessary to refer the said industrial dispute for adjudication;